

(a) The number of candidates belonging to SC/ST who appeared in Clerks' Grade Examination held in 1981 and also of those who qualified the said examination ;

(b) whether there is any likelihood of covering candidates marginally below the pass marks by filling up the requisite reserved seats in various Ministries ; and

(c) if so, the number of remaining such SC/ST candidates and the time by which they will be sponsored to the various Ministries?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) 30,930 Scheduled Caste and 4,194 Scheduled Tribe candidates appeared in the Clerks Grade Examination 1981, out of which 1701 belonging to Scheduled Castes and 914 to Scheduled Tribes qualified.

(b) and (c) A reserve panel was maintained for filling additional vacancies after the declaration of results of the 1981 examination but before the results of the next examination were announced. While nomination were made against all the 945 additional vacancies for Scheduled Castes so reported, no Scheduled Tribe candidates could be nominated against 329 vacancies reserved for them. The reserve panel has since ceased to be operative on the declaration of the results of the 1982 examination on 30th April, 1983. There is thus no likelihood of covering any future candidate from this list.

Tamil Nadu to Utilize Power Generated by Kalpakkam Atomic Power Plant

4677. SHRI N. SELVARAJU : Will the PRIME MINISTER be pleased to state :

(a) whether the original decision of Central Government to permit the State Government of Tamil Nadu to use the power generated by Kalpakkam Atomic Power Project will fully be kept up ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY ATOMIC ENERGY, SPACE ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) :

Allocation of power from central projects like the Madras Atomic Power Station will be between different States in that region. Precise allocations are being worked out.

Withdrawal of booking money for Maruti Cars

4678. DR. VASANT KUMAR PANDIT :
SHRI SOMJIBHAI DAMOR :

Will the Minister of INDUSTRY be pleased to state :

(a) whether several applicants, who have booked cars with Maruti Udyog Limited have applied for withdrawal of initial deposit amount ;

(b) the number of such applicants, who have claimed refund from Maruti Udyog Ltd. till 30 November, 1983, details category-wise ;

(c) how much of the dues have already been paid back and refunded ;

(d) the reasons for not increasing the production as per original plans ;

(e) the steps Government have taken to maintain the price level of Maruti Cars to the applicants ; and

(f) details of expected yearly production figures for the next five years and the allocation available for sale, yearly at each selling centre ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S. M. KRISHNA) : (a) and (b) According to available information, applicants for 765 vehicles (734 cars, 29 vans & 2 pickup trucks) had asked for cancellation of their bookings and refund of the deposit amount till 30th November, 1983.

(c) Refunds had been made to 599 applicants till 30th November, 1983.

(d) Production is progressing according to the original plans.

(e) Maruti Udyog Ltd. has announced a price for the car and the low roof van